

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Please intimate to
Applicant/Advocate
fixed for AH. to
week commencing
from 12/4/94 at
Nagpur.

[Signature]
For Deputy Registrar

order/Judgment despatched
to Applicant/Respondent (s)
on 9/3/94

[Signature]
9/3/94

Date - 15.4.94

Judgment

(Per H.S. Deshpande, V.C.)

Heard Mr. Pathak for
the applicant.

It is apparent that
the applicant was reverted
by order dtd. 10.11.88 to
the post of cleaner upon
his giving an option and
this position is also
apparent from the
representation of the
applicant made on
27.5.91 to the respon-
dents.

We see no
merit in the contention
that the applicant
was reverted without
an option being asked
for.

There is no merit
in the application

2

However, the dismissal of the application in limine would not come in the way of the applicant being considered for the post of Driver if he is otherwise qualified and is found suitable otherwise.

Application is dismissed in limine.

M.R. Kolhatkar

(M.R. Kolhatkar)
M(A)

(M.S. Deshpande)
V.C.

15/4/94
Order/Judgement despatched
to Applicant/Respondent(s)
on 20/6/94

22/6/94